



DISTRICT LEGAL SERVICES AUTHORITY,
TIRUVANNAMALAI

ADR Building, District Court Campus, Tiruvannamalai-606 604

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ADVERTISEMENT NO.1 OF 2021

Ref.No. 1. TNSLSA No.741/E/ 2021, Dated: 11.02.20121

Ref.No. 2. Office order of DLSA, Dated: 18.02.2021

Applications are invited from the local residents of Tiruvannamalai District for selection of Para Legal Volunteers (PLV), who are willing to serve as PLV at District Legal Services Authority (DLSA), Tiruvannamalai, Taluk Legal Services Committee(TLSC), Chengam/Polur/Arni/ Cheyyar/ Vandavasi. The number of posts and the place of appointment are given below;

NAME OF THE POST	NAME OF THE INSTITUTION	NUMBER OF VACANCY
Para Legal Volunteer	District Legal Services Authority , Tiruvannamalai	14
	Taluk Legal Services Committee, Chengam	8
	Taluk Legal Services Committee, Polur	6
	Taluk Legal Services Committee, Arani	8
	Taluk Legal Services Committee, Cheyyar	8

	Taluk Legal Services Committee, Vandavasi	6
Total		50

Important Dates:

Date of Notification	19.02.2021
Last date for submission of Application	05.03.2021

Note: Time and venue of Interview will be communicated through SMS to the applicant's phone on or before 09-03-2021 and the interview will be conducted in time slot.

The applicants applying for the post of Para Legal Volunteer should have the following;

Qualification:

1. He/She must be a citizen of India and Local resident of Tiruvannamalai District
2. He/She should pass minimum 10th standard as on the date of notification and must have ability to write and speak the local language fluently. Preference will be given to
1. Teachers/Retired Teachers 2. Retired Govt. Servants 3. MSW Students 4. Anganwadi workers 5. Doctors/Physicians 6. Law Student till their enrolment as advocate 7. Services Oriented NGO's
3. The minimum age for the selection of PLV should not be less than 21 years as on the date of Notification

Disqualification:

The selected persons as PLV shall be disqualified and removed from the panel if he/she

- Fails to evince interest in the scheme
- Has been accused of an offence
- Has become physically or mentally incapable of acting as PLV
- If he/she is an active political enthusiast of a political party.

General Information:

- The applicant must have the unflinching commitment towards the cause which should be translated into the work they undertake.
- The applicant should have mindset to assist the needy in society coupled with compassion, empathy and concern for upliftment of marginalized and weaker section of the society.
- Preferably the PLVs shall be selected who do not look up to the income they derive from their service as PLV.

Remuneration:

The work of PLVs does not carry any salary, remuneration of wages except remuneration fixed by District Legal Services Authority, Tiruvannamalai from time to time, as per rules.

How to Apply:

The standard form of application annexed with this notification shall be used for apply the post along with two number of passport photographs and the applicants shall enclose a self-addressed stamped envelope with self-attested photocopies of the educational certificate.

Procedure for selection:

- The list of shortlisted eligible candidates will be called for an interview and they will be selected as per the relevant scheme and the decision of the selection committee shall be final in this regard.
- In case, any objection regarding selection of PLVs, the decision of the Chairman, District Legal Services Authority, Tiruvannamalai shall be final and binding to all concerned.
- No TA/DA will be provided for appearing in the interview.
- Application containing wrong particulars will be liable for rejection
- Canvassing directly or indirectly will disqualify the candidate.

Training:

The selected PLVs shall be required to undergo training programme as per decision of District Legal Services Authority, Tiruvannamalai

Submission of Application:

The applications should reach the Office of “ CHAIRMAN, District Legal Services Authority, ADR Centre, District Court Campus, Tiruvannamalai-606-604 on or before 05-03-2021. The applicants should submit the mobile/ contact number in their applications for further required communication, if any.

Incomplete application will be rejected without assigning any reasons. No application will be entertained after the last date fixed.

Tiruvannamalai
19-02-2021

**Sd/- Tmt.C.Thirumagal,
Chairman/Principal District Judge
District Legal Services Authority
Tiruvannamalai**

Copy to :

1. The Chairman's of Taluk Legal services Committee , Chengam/ Polur/Arani/ Cheyyar / Vandavasi
2. Public Relation Officer, District Collectorate for publish in the Official Website of District
3. System Analyst , District Court for publish in District Court Website
4. Office of District Panchayat, Tiruvannamalai and Taluk's at , Chengam./ Polur/Arani/ Cheyyar / Vandavasi
5. Office of Thasidhar , , Chengam/ Polur/Arani/ Cheyyar / Vandavasi
6. Notice Board of District Court, Tiruvannamalai
7. Notice board of District Legal Services Authority, Tiruvannamalai
8. File